

- (iii) (a) Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L. T. 1261/18/24]

- (b) Review by Government on the working of the above Association.
- (iv) (a) Annual Report and Accounts of the Indian Jute Industries' Research Association (IJIRA), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L. T. 1264/18/24]

- (v) (a) Annual Report and Accounts of the Northern India Textile Research Association (NITRA), Ghaziabad, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

- (vi) (a) Fifty-ninth Annual Report and Accounts of the Wool Research Association (WRA), Thane, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L. T. 1265/18/24]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON FINANCE

श्री प्रमोद तिवारी (राजस्थान): महोदय, मैं विभाग संबंधित वित्त संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ:-

- (i) First Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Finance (Departments of Economic Affairs, Expenditure, Financial Services, Investment & Public Asset Management and Public Enterprises);
- (ii) Second Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Finance (Department of Revenue);
- (iii) Third Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Corporate Affairs;

- (iv) Fourth Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Planning;
- (v) Fifth Report on 'Demands for Grants (2024-25)' pertaining to the Ministry of Statistics and Programme Implementation;
- (vi) Sixth Report on Action Taken by the Government on recommendations contained in 59th Report (Seventeenth Lok Sabha) on 'Cyber Security and Rising Incidence of Cyber/White Collar Crimes'; and
- (vii) Seventh Report on Action Taken by the Government on recommendations contained in 66th Report (Seventeenth Lok Sabha) on 'Performance Review and Regulation of Insurance Sector'.

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2024-25) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखती हूँ:-

- (i) First Report on Action taken by the Government on the recommendations contained in the Thirty-first Report (17th Lok Sabha) of the Committee on "Implementation of reservation Policy in the Ministries/Departments of Government of India with specific reference to the Municipal Corporation of Delhi (MCD)"; and
- (ii) Second Report on Action taken by the Government on the recommendations contained in the Twenty-fifth Report (17th Lok Sabha) of the Committee on "Role of Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) in formulation, implementation and monitoring of reservation policy".

MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES (OBCs)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:-